BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.166/KB/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company		Rupashree Bhattacharjee & AnrVersus- Howrah Haat Developers Pvt.Ltd. & Ors.		
Under Section		397/398		
SI. No.	Representativ	tion of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
/· 2 3.	RATIVANI PATITA SRISTI	PMS ON BISHW.	sonder Ac. sul fello	- My 1817117
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1. KULDIP MALL IK, ADV. 1 for 7 Bhar (18/7/2017)

18.07.2017 -C.P. No. 166 / KB / 2015 -Rupashree Bhattacharjee & Another -

Versus- Howrah Haat Developers Pvt. Ltd. & Others

ORDER

Ld. Lawyers on behalf of the petitioner as also Respondent.1 to

Respondent.5 and Respondent.9 to Respondent.20 and Respondent.6 and

Respondent.7 are present.

Respondent nos. 1 to 5 and 9 to 20 argued on the matter and Respondent

Nos. 6 and 7 relied on the argument advanced by petitioner. Petitioner

advanced their argument on law point Respondent 8 is found absent against

whom matter is proceeding ex-party vide order dated 26.08.2015. Both the

sides have liberty to file their written notes within 10 days.

Order is reserved.

(MANORAMA KUMARI) MEMBER (J)